

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2015
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. Apogee Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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*None appeared - Registry is
directed to issue annual notice
to the Petitioner & the Company Secretary
- From the date of hearing
on 5/06/17.*

Sd/ 10/4/17
M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai